

High Court of Jammu and Kashmir at Srinagar.

No: 640

Order

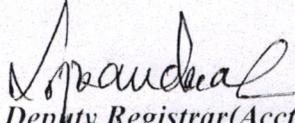
Dated: 16/8/2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs.1.513 lacsx (Rs. One Lac Fifty One Thousand and Three hundred) only in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under detail head "007 O.E." during the current financial year 2018-19 for making the payment to the concerned quarters on account of purchase of Biometric Machines ,as per detail given below:-

Rs. In lacs.

S.No	Name of the court	007 O.E.
1	Pr. D&S Judge, Budgam.	0.088
2	Pr. D&S Judge, Reasi.	0.15
3	Sub Judge, Batote.	0.05
4	Sub Judge, Bijbehara.	0.12
5	Sub Judge, Chadoora.	0.09
6	Spl. Mob. Mag. Trehgam.	0.09
7	Munsiff, Gool.	0.12
8	Munsiff, Dangiawacha.	0.09
9	Munsiff, Ukhral.	0.12
10	Munsiff, Banihal.	0.12
11	Munsiff, Qazigund.	0.12
12	Munsiff, Bishnah.	0.08
13	Munsiff, Tral.	0.09
14	Add. Mob. Mag. Pahalgam.	0.12
15	Add. Mob. Mag. Awantipura.	0.065
16	Total:-	1.513

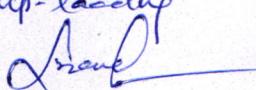
By Order.

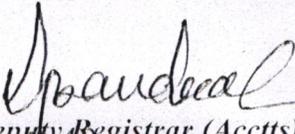

Deputy Registrar (Accts) 16/8

No: 33080-110/AC Dated: 16/8/2018

Copy forwarded to the:-

- 1-2. Pr. D&S Judge, Budgam/Reasi.
- 3-5. Sub Judge, Batote/Bijbehara/Chaddoora.
6. Spl. Mob. Mag. Trehgam.
- 7-13. Munsiff, Gool/Dangiawacha/Ukhral/Banihal/Qazigund/Bishnah/Tral
- 14-15 Add. Mobile Magistrate, Pahalgam/Awantipura.
- 16-30 Treasury Officer, Budgam/Reasi/Batote/Bijbehara/Chadoora/Trehgam/Gool/Dangiawacha/Ramsoo/Banihal/Qazigund/Bishnah/Tral/Awantipura/Aishmuqam.
..... For in f. and n/a
31. Order Book.

He is for up-ladclip



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